

## **NOTICE**

Please take notice that MA/627/2019, MA/629/2019, MA/157/2020 and MA/260/2020 shall be taken up by Hon'ble Mr. Justice Rajesh Kumar for National Lok Adalat in Court No. 10 today i.e. on 13.05.2023.

By Order,

Dated the 13<sup>th</sup> May, 2023  
High Court of Jharkhand, Ranchi

Sd/-  
(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Saturday The 13<sup>th</sup> May 2023**

**COURT NO. 10**

**SINGLE BENCH (BENCH ID-24762)**

**AT 11:00 AM**

**HON'BLE MR. JUSTICE RAJESH KUMAR**

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**Lok Adalat**

1	MA/627/2019	PARVATI DEVI <b>vs</b> BIKASH KUMAR	RAMA KANT TIWARI SHUBHAM KUMAR DUBEY NIKHIL RANJAN	MR.ASHUTOSH ANAND
	IA NO, 2609/2022 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
2	MA/629/2019	DINESH MAHTO ALIAS DINESHWAR MAHTO <b>vs</b> SMT KHALID	NIKHIL RANJAN	MR.ASHUTOSH ANAND
	IA NO, 2882/2022 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
3	MA/157/2020	DIVISIONAL MANAGER MAGMA GDI HDI GENERAL INSURANCE CO LTD THROUGH DEPUTY MANAGER <b>vs</b> SAJADI KHATOON	ALOK LAL SANTOSH KUMAR	MR.ASHUTOSH ANAND RISHI BHARATI
	MOTOR VEHICLES ACT, 1988			
4	MA/260/2020	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD REPRESENTED THROUGH ITS DY MANAGER PRAFULL CHOUDHARY <b>vs</b> SHIV SHANKAR SAHA	MR.ASHUTOSH ANAND	MD.YASIR ARAFAT ANJALI KUMARI SHAHID YUNUS
	MOTOR VEHICLES ACT, 1988			